



KARNATAKA LOKAYUKTA

No.Uplok-1 /DE/97/2015/ARE-13
(Encl: Recommendation & original
Report of Inquiry Officer with
connected records)

Dr.B.R.Ambedkar Veedhi,
Multi Storied Building,
Bengaluru,
dated: 18/02/2022.

To,
Shri Jawid Akthar IAS,
Addl. Chief Secretary to Government,
Forest, Ecology and Environment Department,
M S Building,
Bengaluru-560001.

Respected Sir,

Sub : Departmental inquiry against Sri.Ramesh Mala,
the then Range Forest Officer, Social Forestry
Range, Aland, Kalaburagi District (now expired)-
reg.

Ref: Government Order No. ಅಪಜಿ 12 ಆಇವಿ 2015 dated
05/02/2015.

With Reference to the above, I am directed to forward herewith the recommendation of Hon'ble Uplokayukta, State of Karnataka, dated 09.02.2022 along with the report of inquiry Officer and relevant records as noted below:

INDEX

File No.	Particulars of Documents	Page Nos.
	Recommendation dated 09/02/2022 of Hon'ble Upalokayukta along with inquiry report	One sealed cover
File -1	Order Sheet File (Original).	01-21
File -2	Documents containing : I. Report u/s 12(3) of the K.L Act, 1984 in Compt/Uplok/GLB-492/2007/DRE-3, dated.24/12/2014 (xerox).	22-26 27-28

	II. Govt Order No. ಅಪಜೀ 12 ಅಇವಿ 2015, ಬೆಂಗಳೂರು, dated: 05/02/2015(Xerox).	29-30
	III. Nomination Order No. UPLOK-1/DE/97/2015, Bengaluru, dated: 23/02/2015 (Xerox)	
	IV. Articles of charge dated: 27/05/2015 (Original)	31-37
	V. First Oral Statement of DGO dated : 29/06/2015 (Original).	38
	VII. Written Statement of DGO dated : 22/06/2015, page no. 39-46 originals, page no.47-79 xerox copies, page no.80 original, page no.81 certified copy.	39-81
File-3	Witness examined on behalf of the Disciplinary Authority	
	NIL	
	Witness examined on behalf of the Defence	
	NIL	
File- 4	Documents marked on behalf of the Disciplinary Authority	
	NIL	
File-5	Documents marked on behalf of the DGO	
	NIL	

Yours faithfully,



(Usharani)
 Registrar,
 Karnataka Lokayukta,
 Bengaluru.

Copy to the Addl.Registrar of Enquiries-13, Karnataka Lokayukta, Bengaluru., for information and further necessary action.

GOVERNMENT OF KARNATAKA



KARNATAKA LOKAYUKTA

No.UPLOK-1/DE/97/2015/ARE-13

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001
Date: **09/02/2022**

RECOMMENDATION

Sub:- Departmental inquiry against;
Sri Ramesh Mala, the then Range Forest Officer, Social
Forestry Range, Aland, Kalaburagi District (now
expired) – Reg.

- Ref:- 1) Govt. Order No. ಅಪಜೀ 12 ಅಇವಿ 2015, Bengaluru dated
5/2/2015.
- 2) Nomination order No.UPLOK-1/DE/97/2015,
Bengaluru dated 23/2/2015 of Upalokayukta-1,
State of Karnataka, Bengaluru
- 3) Report dated 4/2/2022 of Additional Registrar of
Enquiries-13, Karnataka Lokayukta, Bengaluru

The Government by its order dated 5/2/2015 initiated the disciplinary proceedings against Sri Ramesh Mala, the then Range Forest Officer, Social Forestry Range, Aland, Kalaburagi District (hereinafter referred to as Delinquent Government Official, for short as DGO) and entrusted the Departmental Inquiry to this Institution.

2. This Institution by Nomination Order No.UPLOK-1/DE/97/2015, Bengaluru dated 23/2/2015 nominated Additional Registrar of Enquiries-4, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct Departmental Inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently, by Order No. UPLOK-1&2/DE/Transfers/2018 dated 6/8/2018, the Addl. Registrar of Enquiries-13, Karnataka Lokayukta, Bengaluru was re-nominated as inquiry officer to conduct departmental inquiry against DGO.

3. The following charge was framed and issued against DGO Sri Ramesh Mala, the then Range Forest Officer, Social Forestry Range, Aland, Kalaburagi District (now expired).

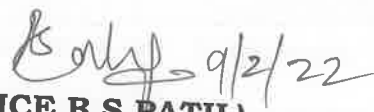
“The DGO, Sri. Ramesh Mala while working as Range Forest Officer in Social Forestry of Aland Taluk in Gulbarga District - during 2006-07 and 2007-08 spent an amount of Rs.41,45,100/- under MGNREG Scheme by planting saplings on road sides of some villages and planting some saplings on road sides of some other villages and did not maintain the saplings planted on road sides of some villages and caused a loss of Rs.41,45,100/- to the Government Exchequer and thereby the DGO being a Government Servant failed to maintain absolute integrity besides devotion to duty and which act of yours is unbecoming of a Government Servant and thereby committed misconduct as enumerated U/R 3(1)(i) to (iii) of Karnataka Civil Service (Conduct) Rules 1966.”

4. During the pendency of the inquiry, the DGO Sri Ramesh Mala, the then Range Forest Officer, Social Forestry Range, Aland, Kalaburagi District has died on 19/6/2021. Therefore the inquiry officer has recorded the abatement of disciplinary proceedings against DGO Sri Ramesh Mala.

5. It is hereby recommended to the Government to accept the report of Inquiry Officer and to record abatement of disciplinary proceedings against DGO Sri Ramesh Mala, the then Range Forest Officer, Social Forestry Range, Aland, Kalaburagi District, in view of his death on 19/6/2021.

6. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.


(JUSTICE B.S.PATIL)
Upalokayukta,
State of Karnataka,
Bengaluru